

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 14643 of 2014

Ramesh Chandra Sahoo *Petitioner*
None

-versus-

State of Odisha ... *Opposite Party*

Mr. Debakanta Mohanty, Addl. Govt. Advocate

CORAM:
THE CHIEF JUSTICE
JUSTICE R.K. PATTANAİK

Order No.

14. At the request of Mr. Debakanta Mohanty, learned Additional Government Advocate, list on 10th October, 2022.

ORDER
04.08.2022

(Dr. S. Muralidhar)
Chief Justice

(R.K. Pattanaik)
Judge